

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-534**  
IB-383/ND/2020

**IN THE MATTER OF:**

Vadanvihaan Imports and Exports Pvt Ltd.

**Vs.**

Family of Dry Fruits India Pvt Ltd

**....Applicant**

**.....Respondent**

**SECTION**

U/s 9 of IBC Code, 2016

**Order delivered on 14.01.2021**

**CORAM:**

**SHRI ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI K.K. VOHRA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant

: Adv. Srishti Gupta

For the Respondent

:

**ORDER**

Due to paucity of time, list on **25.02.2021**.

Sd/-

**(K.K. VOHRA)**  
**MEMBER (T)**

Sd/-

**(ABNI RANJAN KUMAR SINHA)**  
**MEMBER (J)**